

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.225 – IA 711 of 2021
Item No.226 – IA 07 of 2022
In
CP(IB) 342 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on 01/11/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Dave, Adv. a.w Mr. Nipun Singhvi, Adv.
for the applicant in IA 711 of 2021
Mr. Kunal Vaishnav, Adv.
For the Respondent : Ms. Hirva Dave, Adv. for Mr. Jaimin Dave, Adv.

ORDER

IA 711 of 2021

Ld. Counsel Mr. Vishal Dave appears for the applicant. Ld. Counsel Mr. Jaimin Dave appears for the respondent. Heard Ld. Counsels for the applicant and also for the respondent.

Order is reserved.

IA 07 of 2022

Ld. Counsel Mr. Kunal Vaishnav appears for the applicant. Ld. Counsel Mr. Jaimin Dave appears for the respondent.

At the request of Ld. Counsel for the applicant, matter stands adjourned.

List for further consideration on 02.01.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)